Annexure-8

Name of the corporate debtor Date of commencement of CIRP List of creditors as on

KONVERGE HEALTHCARE PRIVATE LIMITED 06/11/2024

29/11/2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

				•						Amount of				(Amount in ₹)
Sl.	Name of creditor	Details of claim received		Details of claim admitted							Amount of	Amount of		, ,
No.											any mutual		under verification	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC		dues, that may be set- off	admitted		
	National Securities Depository Ltd	12/11/2024	26,682.87		Annual Custody Fees	NIL	NIL	NO	NIL	NIL	NIL	NIL		Claim As Per Form B provided by operational creditor. Invoice available.Each operational creditor amount not provided separately in financial statements,so mail send to SBOD of corporate debtor for supporting ledger and details.
	Vijay Pharma	16/11/2024	11,41,288.00		Deposit, Commiss ion and Reimbursement Expenses									Form B not submitted by creditor. Details collected as per mail received by corporate debtor and no supporting evidence provided. Each operational creditor amount not provided separately in financial statements, so mail send to SBOD of corporate debtor for supporting ledger and

	Delta	21/11/2024	9.77.020.00		Security Amount,Commis sion and Reimbursement	NII	NII	NO	NII	MII	AU	NII	Claim As Per Form B provided by operational creditor. Only ledger provided by creditor and bills in excell without sign. Each operational creditor amount not provided separately in financial statements, so mail send to SBOD of corporate debtor for supporting ledger and
4	Mantech Life	21/11/2024	8,77,020.00 39,24,637.44		Security Amount,Commis sion and Reimbursement Expenses	NIL	NIL	NO	NIL	NIL	NIL	NIL	Claim As Per Form B provided by operational creditor.Only ledger provided by creditor and bills in excell without sign. Each operational creditor amount not provided separately in financial statements,so mail send to SBOD of corporate debtor for supporting ledger and
5	Shree Balajee Pharmaceuticals	23/11/2024	12,20,330.00	NIL	Consignee Agent	NIL	NIL	NO	NIL	NIL	NIL	NIL	Claim As Per Form B provided by operational creditor. Copy of consignee agent agreement , ledger and invoice provided by operational creditors. Each operational creditor amount not provided separately in financial statements, so mail send to SBOD of corporate debtor for supporting ledger and details.

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6	K.D.Chem Pharma	23/11/2024	4,72,042.00		utritional roducts	NIL	NIL	NO	NIL	NIL	NIL	NIL		Claim As Per Form B provided by operational creditor.Invoice,Debit Note,Bank Statement provided by creditors. Each operational creditor amount not provided separately in financial statements,so mail send to SBOD of corporate debtor for supporting ledger and details.
				F										
7	Maxener Wellness	23/11/2024	10,62,154.00	W	ealth and /ellnes roducts, Fitness upplements	NIL	NIL	NO	NIL	NIL	NIL	NIL		Claim As Per Form B provided by operational creditor. Invoice,Ledger , Bank Statement provided by creditors. Invoice available.Each operational creditor amount not provided separately in financial statements,so mail send to SBOD of corporate debtor for supporting ledger and details.
				Dh	harmaceuticals									Claim As Per Form B provided by operational creditor. Invoice,Ledger , Bank Statement provided by creditors. Each operational creditor amount not provided separately in financial statements,so mail send to SBOD of corporate debtor
1					nd Nutritional									for supporting ledger and
8		29/11/2024	2,30,601.00			NIL	NIL	NO	NIL	NIL	NIL	NIL	2,30,601.00	
	TOTAL		89,54,755.31											